

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 424
474/252/ND/2020

IN THE MATTER OF:

M/s. MVS Impex Pvt. Ltd.

...APPELLANT

Vs.

ROC

...RESPONDENT

Section

Under Section 252

**Order delivered on 24.12.2020
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Appellant

:Ms. Mani Bhadra Jain, Advocate.

For the ROC

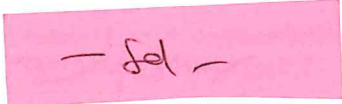
:Mr. M. Yadubhushan Rao, AROC.

For the Income Tax Department

**:Ms. Laxmi Gurung, Sr. Standing
Counsel, Ms. Adeeba Mujahid, Jr.
Standing Counsel along with Mr.
Ankit Singh, Advocate.**

ORDER

Heard the submissions made by the counsel for the appellant, AROC as well as counsel for the Income Tax Department. Order in this matter is reserved.


— *V.K. Subburaj* —

**(V.K. Subburaj)
Member (T)**


— *P.S.N. Prasad* —

**(P.S.N. Prasad)
Member (J)**